

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process), Regulations, 2017]

**FOR THE ATTENTION OF STAKEHOLDERS OF M/S AASHRAYAM ESTATES PRIVATE
LIMITED**

1.	Name of the Corporate person	:	Aashrayam Estates Private Limited
2.	Date of Incorporation of Corporate Person	:	20/06/2012
3.	Authority under which Corporate person is incorporate/registered	:	Registrar of Companies, Delhi Ministry of Corporate Affairs
4.	Corporate Identity Number/Limited Liability Identity Number of Corporate person	:	U70109HR2012PTC046292
5.	Address of the Registered Office and Principal office (if any) of Corporate person	:	LGF, G-19, GREENWOOD CITY, SECTOR-40, GURGAON HR-122001
6.	Liquidation Commencement Date of the Corporate person	:	13 th January, 2020
7.	Name, address, email address, telephone number and registration number of the Liquidator	:	Karuna Sharma G-13, First Floor, South City - 2, Sector - 50 Gurgaon Haryana - 122018 Email Id: sharma.karuna@gmail.com Mob - 9871145777 Regn No. - IBBI/IPA-002/IP-N00340/2017-18/10944
8.	Last date for submission of the claim	:	12 th February, 2020

Notice is hereby given that M/s Aashrayam Estates Private Limited has commenced voluntary liquidation w.e.f. 13th January, 2020.

The stakeholders of M/s Aashrayam Estates Private Limited, are hereby called upon to submit their claims with proof on or before 12th February, 2020 to the liquidator at the address mentioned against item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic, means.

Submission of false or misleading proof of claim shall attract penalties.


Karuna Sharma
Insolvency professional

IP Regn NO. IBBI/IPA-002/IP-N00340/2017-18/10944
sharma.karuna@gmail.com; M- 9871145777

G-13, First Floor, South City - 2,
Sector 50, Gurgaon, Haryana 122018

Date: 14/1/2020
Place: Gurugram

